

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.136
C.P.(CAA)/63(AHM)2022
In
C.A.(CAA)/43(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

JMC Projectes (India) Ltd
Kalpataru Power Transmission Ltd

.....Applicant

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Ld. Sr. Adv. a.w. Mr. Ravi Pahwa, Ld. Adv.
For the RD : Mr. Liladhar Sharma, Assistant Director
For the Income Tax : Ms. Kinjal Trivedi, Ld. Adv. for Ms. Maithili Mehta, Ld. Adv.

ORDER

Income Tax Department report is received by this Adjudicating Authority.

Matter to appear for further consideration on 29.11.2022.

-SD-
SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-
DR. MADAN B GOSAVI
MEMBER (JUDICIAL)